

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Culver Max Enterinment Pvt Ltd
Vs
Vimalarani Britto

MAIN PETITION NUMBER : CP(IB)/164(CHE)/2022

(IA/MA) APPLICATION NUMBERS
IA(IBC)/581(CHE)2024; IA(IBC)/477(CHE)2024

ORDER

IA(IBC)/581(CHE)2024; IA(IBC)/477(CHE)2024

Present: Ld. Counsel Ms. Srishti Gupta for the Petitioner.

Ld. Counsel Ms. Akhila for the Applicant in

IA(IBC)/477(CHE)2024.

None for the Respondent.

Ld. Counsel Shri. A G Sathyanarayana for IRP.

Ld. Counsel for the Petitioner submits that the expenses to the IRP in terms of the order dated 01.03.2024 have been paid.

IA/581/2024 has already been disposed of in terms of the order dated 01.03.2024.

IRP and the Petitioner are directed to serve copy on the Respondent and file Affidavit of Service.

At this stage, Ld. Counsel for the IRP submits that IRP report has already been served on the Respondent.

List the petition for appearance of the Respondent / Reply on **28.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)